

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO: 1982**  
TO BE ANSWERED ON: 14.03.2022

**Pollution Control Scheme**

1982. MS. DIYA KUMARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the different Central and State Government agencies that are part of the Control of Pollution Scheme and their specific roles;
- (b) the details of funding along with their sources for Control of Pollution Scheme, including amount of funds allocated, amount utilised and areas of utilization;
- (c) whether there exists a central coordination mechanism to streamline the funding received from various sources and coordinate the functions of various Central and State Government agencies, if so, the details thereof; and
- (d) if not, the reasons therefor including any measure proposed to be taken in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b): Under the Central Sector Scheme (CSS) 'Control of Pollution, funds are released to different Central and State government agencies which inter alia include Central Pollution Control Board (CPCB), State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) for various sub-components viz. Assistance for Abatement of Pollution in lieu of Water Cess funds subsumed with GST; National Clean Air Programme (NCAP); Environmental Monitoring Programme; Assistance for Abatement of Pollution & Ongoing projects under the CETP and CT Scheme; Research Programmes and Outreach Activities. The details of funding are at **Annexure-I**.

(c) and (d): Following Committees have been constituted under NCAP for Co-ordination at Central and State Level:

At the Central level : Apex Committee, Steering Committee, Monitoring Committee, and Implementation Committee;

At the State level : Steering Committees and Implementation Committees;

At the City level : Implementation Committees and Monitoring Committees.

There is a Project Appraisal Committee also for appraising individual project proposals of the centrally sponsored scheme 'Control of Pollution in the Ministry.

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**Yearly funds status of Control of Pollution scheme**

(Amount in Crore Rs.)

<b>Year</b>	<b>Funds allocated (BE)</b>	<b>Funds allocated (RE)</b>	<b>Funds released (Actual)</b>
2019-20	460.96	445.00	408.86
2020-21	460.96	267.50	267.41
2021-22	470.00	390.10	251.98*

\*Funds released up to 28.02.2022